NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/7/ (IB)/2017

NAME OF THE PETITIONER(S)

: ASSOCIATED TRANSPORT CORPORATION

NAME OF THE RESPONDENT(S)

: CETHAR LIMITED

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

MIM

REPRESENTATION BY WHOM

SMAN & SHAH

PARTWER SANDEER S. SHAU

ORDER

Counsel for both the parties present. Counsel for the respondent seeks time to get instructions and report settlement. Time is enlarged. Put up on 12.06.2017 at 02.30 P.M.

(Ch. Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM